

## Annexure - 7

Name of the Corporate Debtor: MERCATOR  
PETROLEUM LIMITED

Date of commencement of CIRP: 31.08.2020

List of creditors as on: 28.01.2023

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	DIRECTOR GENERAL OF HYDROCARBON (PROFIT PETROLEUM) CB9	Central Government	14-Dec-20	1,29,41,633	1,21,01,411	Government Dues	No	N/A	-	-	-	8,40,222	
2	DIRECTOR GENERAL OF HYDROCARBON CB-3	Central Government	26-Jul-21	58,56,65,350	38,25,65,275	Government Dues	No	N/A	-	-	-	20,31,00,075	Note 1
3	Employees Provident Fund Organisation	Central Government	25-Jan-23	1,34,105	1,34,105	Government Dues	No	N/A	-	-	-	-	Note 2
<b>TOTAL</b>				<b>59,87,41,088</b>	<b>39,48,00,791</b>	-	-	-	-	-	-	<b>20,39,40,297</b>	

Notes:

- 1 Additional claim from Directorate General of Hydrocarbon for the period up to 31 August 2020 is awaited.
- 2 This is based on demand notices received from EPFO.